

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:616

ANSWERED ON:24.11.2006

BEAUTIFICATION AND RENOVATION OF TOWNS

Barad Shri Jashubhai Dhanabhai;Rawat Prof. Rasa Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the aims and objectives of Urban Infrastructure Development Scheme for small and medium towns;
- (b) whether the Government has included certain small and medium towns under `Urban Infrastructure Development Scheme` for beautification and renovation;
- (c) if so, the details thereof, State-wise;
- (d) the amount allocated under the schemes along with the time by which this amount is proposed to be spent;
- (e) whether the projects for the development of towns in Rajasthan has been submitted by the State Government to the Union Government; and
- (f) if so, the details thereof and the action taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a): Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), a Centrally sponsored scheme was launched on 3.12.2005 to fund infrastructure facilities to all towns and cities as per 2001 census other than those covered under Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The objectives of the scheme are to:

- (i) Improve infrastructure facilities and help create durable public assets and quality oriented services in cities and towns,
- (ii) Enhance public-private partnership in infrastructure development, and
- (iii) Promote planned integrated development of towns and cities.

(b): Selection of towns under UIDSSMT scheme is decided by the State Governments as per their felt need. Admissible components under UIDSSMT Guidelines are urban renewal i.e. redevelopment of inner (old) city areas, water supply, sewerage, solid waste management, construction and improvement of drains, construction of roads, highways/express ways, development of parking lots on Public-private partnership basis, development of heritage areas, preservation/rehabilitation of soil erosion/land slides (in case of special category states), preservation of water bodies.

There is no specific provision for `beautification and renovation` under UIDSSMT scheme. However, this may be taken up as part of components like urban renewal, development of heritage areas and preservation of water bodies.

(c): Till 31.10.2006, 7 projects (consisting of 4 projects for preservation of water bodies and 3 for urban renewal/heritage area development) have been approved by Government of India in Madhya Pradesh, Rajasthan and Maharashtra. Details are given in Annexure.

(d): During 2005-06 Rs.90.00 crore were allocated while in the current financial year i.e. 2006-07, Rs.900.00 crore have been earmarked.

(e)&(f): During 2005-06 18 projects involving different components in 12 towns were approved by the State Level Sanctioning Committee (SLSC). First instalment of the central share of Rs.13.84 crore has been released. During 2006-07, six projects in 6 towns have been approved by the SLSC which are under consideration for release of funds to State Government of Rajasthan.

**ANNEXURE**

Annexure referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 616 for answer on 24.11.2006.

Status of Urban Renewal/Heritage/Water Bodies projects under UIDSSMT as on 31.10.2006

Sl. Name of State Name of Component Type Amount

No. Town(s) Approved  
(Rs.in lakhs)

1. Madhya Pradesh Damoh Water Body Preservation of 53.00
  2. Maharashtra Latur Heritage Area Development 63.00
  3. Maharashtra Kolhapur Heritage Area Development 101.70
  4. Rajasthan Jhalarapatan Water Body Preservation of 493.41
  5. Rajasthan Bikaner Water Body Preservation of 177.13
  6. Rajasthan Chittorgah Water Body Preservation of 166.02
  7. Rajasthan Tonk Heritage Area Development 30.00
- Total 1084.26